

DIVISION BENCH
COURT - I

P-119

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/347(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

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| IN THE MATTER OF | INVENT ASSETS SECURITISATION ANDRECONSTRUCTION PRIVATE LIMITED VS MR RANENDRANATH DUTTA GUPTA THE PERSONAL GUARANTOR OF M/S UNIT CONSTRUCTION COMPANY PRIVATE LIMITED |
| UNDER SECTION | SECTION 95(1) |

Appearance (via video conference/physically)

Ms. Raina Birla, Adv] For the petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel, Ms. Raina Birla, appearing for the petitioner seeks time to examine the position regarding service of petition upon Corporate Debtor.
3. At request, this matter is adjourned to **20.03.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)